

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-109
IB-507/ND/2021
New IA/3515/2024

IN THE MATTER OF:

Axis Trustee Services Ltd.

.....Applicant

Vs.

Nimitya Infotech Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 12.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Ms. Riya Dhingra, Adv. for Appliant/Respondent

For the Respondent :

ORDER

New IA/3515/2024:-

Ld. Counsel on behalf of the Applicant is present and submitted that the arguing counsel is not available today and therefore sought adjournment. In view of this, list this application on **15.07.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)